

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeals Nos. 63, 143, 158, 77, 55, 194 of 2013 and
Appeal No. 259 of 2012 and
Appeal No 43 of 2014 & IA Nos. 63 & 64 of 2014**

Dated : 4th July, 2014

In the matter of:

Appeal No. 63 of 2013

Tata Power Delhi Distribution Ltd.	...	Appellant(s)
Versus		
NHPC Ltd. & Ors.	...	Respondent(s)

Appeal No. 143 of 2013

BSES Yamuna Power Ltd.	...	Appellant(s)
Versus		
Central Electricity Regulatory Commission & Ors.	...	Respondent(s)

Appeal No. 158 of 2013

BSES Yamuna Power Ltd.	...	Appellant(s)
Versus		
Central Electricity Regulatory Commission & Ors.	...	Respondent(s)

**Appeal No. 77 of 2013 &
IA Nos. 124 & 125 of 2013**

Tata Power Delhi Distribution Ltd.	...	Appellant(s)
Versus		
NTPC Ltd. & Ors.	...	Respondent(s)

**Appeal No. 259 of 2012 &
IA Nos. 415 of 2012 & 98 of 2013**

Punjab State Power Corporation Ltd.	...	Appellant(s)
Versus		
NTPC Ltd. & Ors.	...	Respondent(s)

**Appeal No. 55 of 2013 &
IA No. 84 of 2013**

BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Appeal No. 194 of 2013 &
IA Nos. 268 & 269 of 2013**

BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Appeal No 43 of 2014 & IA Nos. 63 & 64 of 2014

Tata Power Delhi Distribution Ltd. ... Appellant(s)
Versus
SJVN Ltd. & Ors. ... Respondent(s)

**Counsel for the appellant(s) : Mr. Pradeep Misra
Mr. Suraj Singh**

**Counsel for the respondent(s) : Mr. Rohit Lalwani
Mr. Aashish Gupta**

ORDER

There is no sitting of the Bench today.

On the consent of the learned counsel for the parties, matter is posted for further hearing on **4th August, 2014.**

(Court Master)

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